

## **THE GAUHATI HIGH COURT AT GUWAHATI**

**(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)**

### **NOTIFICATION**

**No. HC.VII-55/2015/2047/A dated 06.04.2015**

Hon'ble the Gauhati High Court has been pleased to direct the following Judicial Officers of the Assam Judicial Service to attend the Seminar on **"Challenges in Forest & Wild Life Conservation in Assam"** organised by the Assam State Legal Services Authority and Aaranyak (NGO), scheduled to be held on **11.04.2015 at Hotel Gateway Grandeur, G.S. Road, Guwahati:**

1. The District & Sessions Judge, Kamrup (Metro), Guwahati.
2. The District & Sessions Judge, Morigaon.
3. The District & Sessions Judge, Golaghat.
4. The District & Sessions Judge, Udalguri.
5. The District & Sessions Judge, Kamrup, Amingaon.
6. The District & Sessions Judge, Darrang, Mangaldoi.
7. The District & Sessions Judge, Nagaon.
8. The Additional District & Sessions Judge, No. 1, Kamrup (Metro), Guwahati.
9. The Additional District & Sessions Judge, No. 2 Kamrup (Metro), Guwahati.
10. The Additional District & Sessions Judge, FTC, No.3, Kamrup (Metro), Guwahati.
11. The Additional District & Sessions Judge, FTC, No. 4, Kamrup (Metro), Guwahati.
12. The Chief Judicial Magistrate, Nagaon.
13. The Chief Judicial Magistrate, Morigaon.
14. The Chief Judicial Magistrate, Kamrup (Metro), Guwahati.
15. The Chief Judicial Magistrate, Kamrup, Amingaon.
16. The Chief Judicial Magistrate, Darrang, Mangaldoi.
17. The Chief Judicial Magistrate, Golaghat.
18. The Chief Judicial Magistrate, Udalguri.

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Hon'ble the Gauhati High Court has been further pleased to direct that the afore-mentioned Officers will entrust the task of organising the National Lok Adalat to be held on 11.04.2015 to the other Judicial Officers of their respective Station.

Further, the nominated Officers are directed to report at the venue at 9:00 a.m. positively.

***(A copy of the tentative programme received from the Member Secretary, Assam State Legal Services Authority is enclosed herewith.)***

By Order/-  
Sd- M.A. Ali

**REGISTRAR (VIGILANCE)**

**No. HC.VII-55/2015/2048-2070/A dated 06.04.2015**

Copy to:

1. The Registrar General/ Registrar (Admn.)/ Registrar (Judl.), Gauhati High Court, Guwahati.
2. The Registrar –cum- Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
3. The Member Secretary, Assam State Legal Services Authority, Guwahati, with reference to his letter No. ASLSA 816/2006/ 3302 dated 31.03.2015.
4. The District & Sessions Judge, Kamrup (Metro), Guwahati.
5. The District & Sessions Judge, Morigaon.
6. The District & Sessions Judge, Golaghat.
7. The District & Sessions Judge, Udalguri.
8. The District & Sessions Judge, Kamrup, Amingaon.
9. The District & Sessions Judge, Darrang, Mangaldoi.
10. The District & Sessions Judge, Nagaon.
11. The Additional District & Sessions Judge, No. 1, Kamrup (Metro), Guwahati.
12. The Additional District & Sessions Judge, No. 2 Kamrup (Metro), Guwahati.
13. The Additional District & Sessions Judge, FTC, No. 4, Kamrup (Metro), Guwahati.
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19. The Chief Judicial Magistrate, Darrang, Mangaldoi.
20. The Chief Judicial Magistrate, Golaghat.
21. The Chief Judicial Magistrate, Udalguri.

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22. The P.S. to Hon'ble Mr. Justice T. Vaiphei, Gauhati High Court, Guwahati.
23. The P.S. to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
24. The System Analyst, Gauhati High Court, Guwahati.(He is directed to upload the notification in the official website of the Gauhati High Court immediately.)
25. The C.A. to the Registrar (Vigilance), Gauhati High Court, Guwahati.

*20/04/15*  
**REGISTRAR (VIGILANCE)**

*20/04/15*

09:00 - 09:25 Registration  
09:30 - 09:40 Welcome Address from State Legal Service Authority.  
09:40 - 09:50 A short documentary on environmental problems.  
09:50 - 10:30 Inauguration and key note address by Hon'ble Chief Justice of Gauhati High Court  
10:30 - 10:50 Tea/Coffee Break

**Session 1 : Challenges in Forest and Wildlife Conservation in Assam**

Chair : The Honourable Mr. Justice Hrishikesh Roy, Gauhati High Court  
10:50 - 11:30 Address by The Honourable Mr. Justice Hrishikesh Roy, Gauhati High Court  
11:15 - 11:30 A GIS/Remote Sensing based presentation highlighting changes in forest cover by Aaranyak  
11:30 - 12:30 Exchange of ideas and thoughts with other dignitaries.  
12:30 - 12:45 Remarks by the Chair of the Session  
12:45 - 14:00 Lunch Break

**Session 2 : Poaching and Illegal trade on Wildlife legal means to check such crime.**

Chair: Hon'ble Mr. Justice Arup Kumar Goswami  
14:00 - 14:45 Address by the Chair.  
14:45 - 15:05 Rhino Poaching and Illegal trade with special reference to NE India by Mr. Rahul Dutta, Consultant, International Rhino Foundation  
15:05 - 15:25 Discussion on the issue.  
15:25 - 15:40 Remarks by the Chair of the Session  
15:40 - 15:50 Tea Break

**Session 3 : Judicial activism and responsibility of citizens and line departments.**

Chair Hon'ble Mr Justice Ujjal Bhuyan  
15:50 - 16:15 Address by the Chair.  
16:15 - 16:30 Discussion and road ahead  
16:30 - 16:45 Remarks by the Chair  
16:45 - 17:00 Vote of thanks.